

1	2	3
4.	Bihar	1983
5.	Delhi	1951
6.	Goa, Daman and Diu	1977
7.	Gujarat	1981
8.	Haryana	1975
9.	Himachal Pradesh	1977
10.	Jammu and Kashmir	1976
11.	Karnataka	1978
12.	Kerala	1974
13.	Madhya Pradesh	1983
14.	Manipur	No water rates levied.
15.	Meghalaya	No water rates levied.
16.	Maharashtra	1975
17.	Mizoram	No water rates levied.
18.	Orissa	1981
19.	Punjab	1974
20.	Rajasthan	1982
21.	Sikkim	No water rates levied.
22.	Tamil Nadu	1962
23.	Tripura	No water rates levied.
24.	Uttar Pradesh	1983
25.	West Bengal	1977

**Violation of safety rules at Hanuman-
garh Broad Gauge goods shed**

1968. SHRI VISHANU MODI : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that stocking and loading of Gypsum at Hanumangarh

Broad Gauge goods shed of Bikaner Division on Northern Railway frequently lead to the blocking of shunting neck thereby violating safety rules and consequent delay in shunting process; and

(b) if so, the reasons therefor and steps taken or proposed to be taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Stocking and loading of Gypsum at Hanumangarh Broad Gauge goods shed does not violate safety rules. During loading operations on the shunting neck, shunting is done via main line observing the existing safety rules and instructions.

Authorised Rest for Pilots and Flight Engineers

1969. **SHRI ATAUR RAHMAN :** Will the Minister of TRANSPORT be pleased to state :

(a) whether the present set of pilots/flight engineers is getting the authorised rest; and

(a) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Does not arise.

Clearance of Malayalam Study Centre at Texas University, US

1970. **SHRI P. A. ANTONY :** Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) whether Government have received any representation seeking clearance for setting up a Malayalam Study Centre at the Texas University in the United States; and

(b) if so, the action taken or proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) : (a) and (b). The proposal of the Government of Kerala for release of foreign exchange of US \$ 20,000 for instituting an endowment fund for visiting professorship in Malayalam language in the University of Texas has not been agreed to by the Government of India.

[Translation]

Central Schools in Delhi

1971. **SHRI BHARAT SINGH :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is difficult for children to get admission in Central Schools in Delhi;

(b) the number of Central Schools in Delhi in relation to its population and the locations thereof, and

(c) whether Government propose to open more such schools in Delhi for admission of children and if so, the additional number of such schools proposed to be opened ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) As there is a large concentration of transferable civilian and defence employees in Delhi, all the children of such employees are not able to get admission in the Kendriya Vidyalayas.

(b) There are at present 27 Kendriya Vidyalayas (Central Schools) in Delhi. Their locations are given in the Statement below.

Kendriya Vidyalayas are opened at those places where there is a concentration of Central Government employees, including defence and paramilitary personnel, or where public sector undertakings or institutions of higher learning are located. Opening of Kendriya Vidyalayas has no relation to the population of a particular place.

(c) Opening of Kendriya Vidyalayas will depend upon the availability of finances and physical facilities. It is therefore, not possible to indicate the number of additional schools to be opened in Delhi.

Statement

List of Kendriya Vidyalayas Located in Delhi

1. Andrews Ganj, New Delhi.
2. Sardar Bazar Road, Delhi Cantt. No. 1.